

Shri Bosu made the following remarks against me:—

"Is it not the same story that happened—the Oriental Carpet Manufacturing Company—by Sudarshan Birla and the man went to Shri Lalit Narain Mishra? Shri Lalit Narain Mishra must have taken him to Shri Mirdha".

I might at the outset make it clear that the above allegation is entirely baseless and politically motivated. The hollowness of the allegation made by Shri Bosu becomes all the more obvious when he states that "Shri Lalit Narain Mishra must have taken him to Shri Mirdha".

Further I do not know at all either Shri Kalyan Bosu or Shri Sudarshan Birla of O.C.M. Therefore, the question of my taking either of them to Shri Mirdha does not arise. In fact, I have never taken any person to Shri Mirdha not to speak of Shri Kalyan Bosu or Shri Sudarshan Birla.

I am confident that the House will agree with me when I say that all of us are very much interested in upholding Parliamentary conventions and such wild allegations based on pure conjectures against any of the members should be deplored.

12.10 hrs.

INDIRA GANDHI UNIVERSITY BILL

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): I beg to move for leave to withdraw the Bill to establish and incorporate a teaching and affiliating University at Shillong.

MR. SPEAKER: I put this motion moved by Prof. S. Nurul Hasan to the vote of the House ...

SHRI SEZHIYAN (Kumbakonam): On what grounds is he withdrawing it?

MR. SPEAKER: Please do not do it when I am putting it to the vote of the House.

The question is:

"That leave be granted to withdraw the Bill to establish and incorporate a teaching and affiliating University at Shillong."

The motion was adopted.

PROF. S. NURUL HASAN: Sir, I withdraw the Bill.

SHRI SEZHIYAN: Sir, in the footnote, it has been mentioned:

"A statement containing the reasons for which the Bill is being withdrawn has been circulated to Members on the 24th April, 1973."

I accept that it has been given, but it has been given by Shri D P Yadav. As per the rules, the Minister in charge of the Bill has to give the explanation for withdrawing the Bill (Interruptions)

अध्यक्ष महोदय एक ही मति की तरह बंटे हुए है। एक ही बात है।

SHRI SEZHIYAN: It should have been signed by Prof. Nurul Hasan.

MR. SPEAKER: Instead of the Education Minister, his deputy has signed. It is all right.

12 12 hrs.

NORTH EASTERN HILL UNIVERSITY BILL*

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): I beg to move for leave to introduce a Bill to establish and incorporate a teaching and affiliating University for the hill areas of the North-Eastern region.